

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**21. Intervention Petition/ 6/2023 IA 2558/2021 IN
C.P. (IB)/3171(MB)2018**

CORAM:

**SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

**NAME OF THE PARTIES: - Surender Kumar Bansal
V/s**

**Mr. Amit C. Poddar Liquidator For
Tulsi Extrusions Ltd
IN THE MATTER OF
Punjab National Bank
Vs
Tulsi Extrusions Ltd**

APPEARANCES: -

FOR THE APPLICANT : Mr. Abhishek Anand, Nipun Gautam- For
Successful Buyer
Adv. Rahul Pillai i/b Pragnya Legal for the
Liquidator Amit C Poddar

FOR THE RESPONDENT : Absent.

Section: Sec 60(5) Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

The matter is taken convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List
this matter for hearing on **20.04.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)